

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : -  
Petition No : Comp.Appeal/1/2024  
Name of Petitioner : Sifa Printing Inks Pvt Ltd  
& Vs  
Name of Respondent : RoC, Chennai  
Section : Sec 252(3) of CA, 2013

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**ORDER**

Present: Mr. Derrick Sam, Ld. Counsel for Appellant.  
Ms. Nandhini Agarwal, Ld. Counsel for RoC.

Arguments heard.

**Order reserved.**

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]  
MEMBER (JUDICIAL)**